HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No.HHC/Admn.6(20)/77-XXI-part- Dated Shimla the 21st January, 2024.

NOTIFICATION

Pursuant to adoption of the Notification No.GAD-A(F)10-9/2022, dated 21st January, 2024 of the State Govt. of Himachal Pradesh, the Hon'ble High Court of Himachal Pradesh has been pleased to declare 22nd January, 2024 (Monday) as public holiday for High Court of Himachal Pradesh as well as District Judiciary in the State of Himachal Pradesh.

By order Registrar General

to the fact Off

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Endst. No.HHC/Admn.6(20)/77-XXI-part-2957 - 83 Dated : 21.01.2024. Copy forwarded for information to :-

- 1. The Secretary Govt. of India, Ministry of Home Affairs, New Delhi.
- 2. The Secretary General, Supreme Court of India, Tilak Marg, New Delhi.
- 3. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Himachal Pradesh, Shimla.
- 4. The Secretaries to the Hon'ble Judges, High Court of Himachal Pradesh, Shimla.
- 5. The Advocate General, Himachal Pradesh, Shimla.
- 6. The Principal Secretary (Home) to the Government of H.P.
- 7. The L.R.-cum-Principal Secretary (Law)/Special Secretary (Law)/Additional Secretary (Law) to the Govt. of H.P., Shimla.
- 8. The Registrar Generals, All High Courts in India.
- The Secretary/Private Secretary/ Personal Assistants to Registrar General /Registrar (Vigilance)/Registrar (Rules)/Registrar (Judicial), Registrar (Administration)/Registrar (Accounts)/ Registrar (Establishment)/Central Project Co-ordinator, High Court of H.P.
- All the District/Additional District & Sessions Judges/Senior Civil Judges /Secretaries, District Legal Service Authorities/Civil Judges/ Mobile Traffic Magistrates in the State of H.P.
- 11. The Registrars, Lokayukta/H.P. State Human Rights Commission, Shimla.
- 12. The Presiding Officers, Labour Court/Industrial Tribunal, Shimla and Dharamshala, H.P.
- 13. The Member Secretary/Additional Secretary, H.P. State Legal Services Authority, Shimla.
- 14. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
- 15. The Chairman, Himachal Pradesh Waqf Tribunal, Kangra at Dharamshala.
- 16. The Secretary, Supreme Court Bar Association, New Delhi.
- 17. The Secretary, H.P. High Court Bar Association, Shimla.
- 18. The Secretary, Bar Council of India, New Delhi.
- 19. The Secretary, Bar Council of H.P., Shimla.
- 20. All the Secretaries of Bar Associations of Himachal Pradesh
- 21. The Accountant General (Audit), Himachal Pradesh, Shimla.
- 22. The Accountant General (A&E), Himachal Pradesh, Shimla.
- 23. All the Additional Registrars/Deputy Registrars/ Assistant Registrars/Court Masters/ Secretaries/ Private Secretaries / Chief Librarian/Section Officers /Public Relations Officer/Estate Officer, High Court of Himachal Pradesh, Shimla.
- 24. The NIC Coordinator, High Court for uploading the same in the High Court website.
- 25. The Section Officer (Computer Branch) of this Registry for conversion of the same into digital form on Gazette Website.
- 26. The President/General Secretary, H.P. High Court Non Gazetted Employees Association, Shimla.
- 27. Guard file.

(Madan Kumar) Registrar (GAD/JB & Protocol)